

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.07.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------------|---|-------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 655 of 2020 | Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd. | Atul Jain | Ravi Ranjan Shivani Kher-R1, R2, R3 & R8 |

For Admission (Fresh Cases)

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| 2. | Comp. App. (AT) (Ins) No. 458 of 2020 | Manish Khanna Vs. Sunlarge Industries Pvt. Ltd. & Anr. | Rajeev Sharma | Vipul Kumar-R1 |
| 3. | Contempt Case (AT) No. 16 of 2021 in Comp. App. (AT) (Ins) No. 131 of 2021 | Vasundhra Gupta (Suspended Director of Aesthetic Stone Arts India Pvt Ltd.) Vs. Sandeep Mathur & Anr. | Jasmeet Singh | Yashodhara Roy Rajeev Sharma Satish Gupta Vijendra Bangar Sandeep Chilana |

For Admission (After Notice)

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|-----------|---------------------------------------|--|--------------------------|--|
| 4. | Comp. App. (AT) (Ins) No. 131 of 2021 | Rajasthan State Road Development & Construction Corporation Ltd. Vs. Vasundhra Gupta | Rajeev Sharma | Jasmeet Singh-R1 Sandeep Chilana-R2 |
| 5. | Comp. App. (AT) (Ins) No. 349 of 2021 | Assistant Commissioner Central GST and Central Excise Vs. Sonic Watches Ltd. | Samiksha Godiyal | |
| 6. | Comp. App. (AT) No. 41 of 2021 | Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha | Dhananjay Bhaskar Ray | Kamal Kant Jha- COC |

For Hearing

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|-----------|---|---|-------------|---------------------------|
| 7. | Comp. App. (AT) No. 02 of 2021 Part Heard | Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors. | Anuj Tiwari | Surjan Singh Shekhawat |
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| 8. | Comp. App. (AT) (Ins) No. 204 of 2021 | Vijisan Exports Pvt. Ltd. Vs. Cimme Jewels Ltd. & Anr. | Rudreshwar Singh | Jvi Bharati Ateepriya Bhatia Naren Shetu-R2 Ankit Sharma- Intervenor |
| 9. | Comp. App. (AT) (Ins) No. 227 of 2021 | Techengg Project Services & Equipments (India) Pvt. Ltd. Vs. Jayesh Sanghrajka & Anr. | Apratim Animesh Thakur | Tishampati Sen Riddhi Sancheti-R1 & R2 Anurag Anand |
| 10. | Comp. App. (AT) (Ins) No. 334 of 2021 | Sun Pharmaceutical Industries & Anr. Vs. Sumit Binani & Anr. | Shyam Kumar | Sanjay Kapur Arjun Asthana-R1 V.M. Kannan-R2 Jishnu Chowdhury-RP |

After rising of above Bench and Chennai Bench

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

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| 11. | Comp. App. (AT) (Ins) No. 238 of 2020 | Vidyasagar Prasad Vs. UCO Bank & Anr. | Sandeep Bajaj | Tavish B. Prasad-R1 Prateek Kushwaha- R2 |
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For Hearing

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| 12. | Comp. App (AT) No. 167 of 2020 | Niklesh Tirathdas Nihalani Vs. Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors. | AadityaA.Pande | C.S. Jigarkumar Gandhi Jigarkumar Gandhi- R1 |
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar